

THE RUBBER (AMENDMENT) RULES, 1968

SHRI CHOWDHARY RAM SEWAK: Sir, on behalf of Shri Mohd. Shali Qureshi, I also beg to lay on the Table, under sub-section (3) of section 25 of the Rubber Act, 1947, a copy of the Ministry of Commerce Notification G.S.R. No. 395, dated the 22nd February, 1968, publishing the Rubber (Amendment) Rules, 1968. [Placed in Library. See No. LT-450/68.]

THE POST OFFICE SAVINGS CERTIFICATES (SECOND AMENDMENT) RULES, 1968.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table, under subsection (3) of section 12 of the Government Savings Certificates Act, 1959 a copy of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 411, dated the 29th February, 1968, publishing the Post Office Savings Certificates (Second Amendment) Rules, 1968. [Placed in Library. See No. LT-451/68.]

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF UTTAR PRADESH FOR THE YEAR 1967-68

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Government of Uttar Pradesh for the year 1967-68.

SHRI BHUPESH GUPTA (West Bengal): What business had Mr. Abid Ali to behave in that way . . .

SHRI ABID ALI (Maharashtra): Yon will Sir not allow him to go on like this.

MR CHAIRMAN: I cannot allow this wrestling match to take place here.

ANNOUNCEMENT RE GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday, the 18th March, 1968 will consist of:—

(1) Further discussion on the General Budget for 1968-69.

(2) Consideration and Return of the following Bills as passed by Lok Sabha:—

(i) The Appropriation (Vote on Account) Bill, 1968.

(ii) The- Appropriation Bill, 1968.

(3)d passing of the following Bills as passed by Lok Sabha:—

(i) The Delhi Municipal Corporal ion (Amendment) Bill, 1968.

(ii) The Jammu and Kashmir the People (Supplementary) Bill, 1968.

(4) Consideration and Return of the following Bills as passed by Lok Sabha:—

(i) The Appropriation (Railways) Bill, 1968.

(ii) The Appropriation Railways (No. 2) Bill. 1968.

(5) General Discussion on the Haryana Budget for 1968-69.

(6) Consideration and Return of the : ; Bills as passed b; Lok Sabha:—

(i) The Haryana Appropriation (Vole oh Account) Bill, L968

(ii) The Haryana Appropriation Bill, 1968.

(7) General Discussion on the West Bengal Budget for 1968-69.

(8) Consideration and Return of the following Bills as passed by Lok Sabha:—

ei The Wesi Bengal Appropriation (V oir on Account) Bill. 1968

lii) The West Bengal Appropriation Bill, 1968.